

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/4956/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ^{7th} June, 2024.

Sub: **Extension of earned leave.**

Ref:- Your letter No.DJCH.I-5/2024/1245 dtd. 03.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of earned leave for ten days from 11.06.2024 till 20.06.2024, along with station leave permission**, subject to submission of your leave application in prescribed format.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/4957-4958/A, dated 7.6.2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)